

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

1) For admissions and interim prayer.

2) Confer ~~notified~~
by R. B. Subb. Copy
served.

Bench

AP
21/5/02

Copy of order dated
21/5/02 handed over to
Counsel for both sides
Applicant

Pr
SOLJ

Order No.02 Date: 22.05.2002

None appears for the Applicant on repeated calls. Mr. Ashok Mohanty, Learned Counsel for the Kendriya Vidyalaya Sangathan states that the grievances of the Applicant has already been resolved outside the Court and, therefore, the case has become infructuous. Accepting the said statement of Mr. Ashok Mohanty, Learned Counsel for the Kendriya Vidyalaya Sangathan this case is disposed of, as the same has become infructuous. A copy of this order be handed over to Mr. Ashok Mohanty, learned Counsel for the Kendriya Vidyalaya Sangathan. Another copy of this order be also given to the Applicant.

Mohanty
22/05/2002
MEMBER (JUDICIAL)